

(17)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO. 1226/1994

New Delhi this the 28th day of January, 1999.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

HON'BLE SHRI T. N. BHAT, MEMBER (J)

C. M. Verma S/O Bhagwan Das Verma,  
R/O Qr. No. ELC-1, Railway Colony,  
Haridwar, U.P.

... Applicant

( By Shri S. K. Gupta, Advocate )

-Versus-

1. Union of India through  
Secretary, Railway Board,  
Rail Bhawan, Rafi Marg,  
New Delhi.

2. General Manager,  
Northern Railway,  
Baroda House, New Delhi.

3. Divisional Railway Manager,  
Northern Railway,  
Moradabad Division,  
Moradabad, U.P.

4. Sr. D.O.M.,  
Northern Railway,  
Moradabad Division,  
Moradabad, U.P. ... Respondents

( By Shri V. S. R. Krishna, Advocate )

O R D E R (ORAL)

Shri Justice K. M. Agarwal :

The learned counsel for applicant states that he  
wants to withdraw the O.A. He is permitted to do so.  
Accordingly, this reference to Full Bench has become

*Jm*

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infructuous. Case is dismissed as withdrawn. No costs.

*For*

( K. M. Agarwal )  
Chairman

*by*

( K. Muthukumar )  
Member (A)

*by* 28.1.99

( T. N. Bhat )  
Member (J)

/as/